# GOVERNMENTOF INDIA MINISTRYOF FINANCE DEPARTMENTOF FINANCIAL SERVICES

#### **LOK SABHA**

## **UNSTARRED QUESTION NO. 416**

## TO BE ANSWEREDON THE 24<sup>TH</sup> JUNE 2019/ASHADHA3, 1941(SAKA) New Banking Licences

#### 416. PROF. SAUGATAROY:

Willthe Ministerof FINANCEbe pleased to state:

- (a) whether the Government has any proposal to issue new banking licences in the country;
- (b) if so, the detailsthereof;
- (c) whether anumber of State Governments applied for setting up of State level banks.
- (d) if so, the details thereof and the action taken by the Government in this regard; and
- (e) the details of the role of Reserve Bank of India and the Governmentin such types of banks?

#### **ANSWER**

# The Finance Minister (SHRIMATI NIRMALASITHARAMAN)

- (a) and (b): Reserve Bank of India (RBI) has issued Guidelines for 'on tap' Licensing of Universal Banks in the Private Sector, dated August 1, 2016 for granting licenses for universal banks on a continuous basis. RBI's Second Bi-Monthly Monetary Policy, 2019-20 dated June 6, 2019, has announced RBI's intention to issue Draft Guidelines for 'on tap' Licensing of Small Finance Banks by the end of August 2019. Post 2014, RBI has licensed two New Private Sector Banks (in 2015), ten Small Finance Banks and seven Payments Banks (during 2016 and 2017), details of which are at Annex.
- (c) and (d): RBI has informed that it has not received any application from any State Government for setting up of a new State level bank.
- (e): RBI issues licences to carryout bankingbusiness to co-operative banks under Section 22 of the Banking Regulation Act, 1949 (as applicable to Co-operative Societies). RBI regulates the banking functions of co-operative banks under the provisions of the Banking Regulation Act, 1949 and the Reserve Bank of India Act, 1934. These banks are also required to comply with instructions/guidelines etc. issued by RBI from time to time.

### Annexure

# Lok Sabha Unstarred Question no. 416 for answer on 24.6.2019, regarding "New Banking Licences"

# List of Small Finance Banks, Payments Banks and New Private Sector Banks

S.	Bank	Date of	Date of	Registered office	
				City	State
Small Finance Banks					
1.	CapitalSmallFinanceBank Ltd.	04-03-16	24-04-16	Jalandhar	Punjab
2.	Equitas SmallFinanceBank Ltd	30-06-16	05-09-16	Chennai	Tamil Nadu
3.	SuryodaySmallFinanceBank Ltd.	26-08-16	23-01-17	Navi Mumbai	Maharashtra
4.	UjjivanSmallFinanceBankLtd.	11-11-16	01-02-17	New Delhi	Delhi
5.	ESAF SmallFinanceBank Ltd.	18-11-16	10-03-17	Thrissur	Kerala
6.	UtkarshSmallFinanceBank Ltd.	25-11-16	23-01-17	Varanasi	Uttar Pradesh
7.	AU SmallFinanceBank Ltd.	20-12-16	19-04-17	Jaipur	Rajasthan
8.	NorthEast SmallFinanceBank Ltd.	31-03-17	17-10-17	Guwahati	Assam
9.	Jana SmallFinanceBank Ltd.	28-04-17	28-03-18	Bangalore	Karnataka
10.	FincareSmallFinanceBankLtd.	12-05-17	21-07-17	Ahmedabad	Gujarat
Payments Banks					
1.	AirtelPaymentsBank Ltd.	11-04-16	23-11-16	New Delhi	Delhi
2.	PaytmPaymentsBank Ltd.	03-01-17	23-05-17	New Delhi	Delhi
3.	India Post PaymentsBank Ltd.	20-01-17	30-01-17	New Delhi	Delhi
4.	Jio PaymentsBank Ltd.	27-01-17	03-04-18	Mumbai	Maharashtra
5.	FINO PaymentBank Ltd.	30-03-17	30-06-17	Navi Mumbai	Maharashtra
6.	NSDL Payment&Bank Ltd	30-03-17	29-10-18	Mumbai	Maharashtra
7.	AdityaBirla IdeaPaymentsBank Ltd.	03-04-17	22-02-18	Mumbai	Maharashtra
New PrivateSector Banks					
1.	Bandhan Bank Ltd.	17-06-15	23-08-15	Kolkata	West Bengal
2.	IDFC Bank Ltd.	23-07-15	01-10-15	Chennai	Tamil Nadu
	I	1			ı